

[Shri Morarji R. Desai]

Rules, 1940. [Placed in Library. See No. LT-169/77 for (i) to (vi)].

Ministry of Home Affairs Order

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHAR AN SINGH): Sir, I beg to lay on the Table, under sub-section (3) of section 490 of the Delhi Municipal Corporation Act, 1957, a copy (in English and Hindi) of the Ministry of Home Affairs Order No. 100/77-LSG., dated the 21st March, 1977, making amendment in the Ministry of Home Affairs Order No. U-13021/77/75-Delhi (i) dated the 24th March, 1975. [Placed in Library. See No. LT-117/77].

I. Report (1975-76) and Accounts of the Hindustan Organic chemicals Limited and Related Papers.

II. Report (1975-76) and Accounts of the Indian Drugs and Pharmaceuticals Limited, New Delhi and Related Papers

III. Report (1975-76) and Accounts of the Hindustan Antibiotics Limited, Pimpri and Related Papers

IV. Report (1975-76) and Accounts of the Indo-Rurma Petroleum Company Limited, Calcutta and Related Papers

THE MINISTER OF CHEMICALS AND FERTILIZERS AND PETROLEUM (SHRI H. N. BAHUGUNA): Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:

I. (a) Fifteenth Annual Report and Accounts of the Hindustan Organic Chemicals Limited for the year 1975-76, together with the Auditors' Report on Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. See No. LT-236/77 for (a) and (b)].

II. (a) Fifteenth Annual Report and Accounts of the Indian Drugs and Pharmaceuticals Limited, New Delhi, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

Ob) Review by Government on the working of the Company. [Placed in Library. See No. LT-237/77 for (a) and (b)].

III. (a) Twenty-second Annual Report and Accounts of the Hindustan Antibiotics Limited, Pimpri, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. See No. LT-238/77 for (a) and (b)].

IV. (a) Sixty-eight Annual Report and Accounts of the Indo-Burma Petroleum Company Limited, Calcutta, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. See No. LT-171/77 for (a) and (b)].

I. The Tamil Nadu Requisitioning and Acquisition of Immovable Property (Amendment) Act, 1977

II Notifications of the Ministry of Works and Housing and Related Papers.